

National Company Law Tribunal

Allahabad Bench

CP NO. 116/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: MIS RRA Developers Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	} Petitioner	Nalini
2.	MS. NALINI	ADV		
3.	Krishna Devi Vyas	Adv.	ROC	<u>Rg</u>

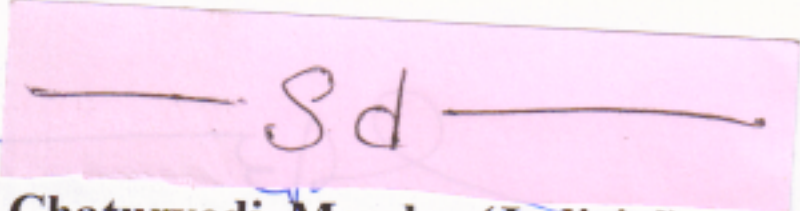
CA No. 116/ALD/2017

Advocate, Shri Arun Saxena for the petitioner. The ROC has earlier filed his report. Petitioner counsel seeks time to file reply on the report of ROC.

The matter be listed on 7th December, 2017.

Date: 06/11/2017

Typed by
Jyoti


H.P. Chaturvedi, Member(Judicial)